NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

| NATIONAL COMPANY LAW I | RIBUNAL, HELD ON 30/11/2017 AT 10.30 . | AIVI |
|--|--|-----------|
| PRESENT: SHRI | Ch. MOHD SHARIEF TARIQ, MEMBER-J | UDICIAL |
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : CP/603/(IB)/2017 | |
| NAME OF THE PETITIONER(S | : ASSEL RECONSTRUCTION COMPANY (I) LTD | |
| NAME OF THE RESPONDENT | S) : ANANDRAM DEVELOPERS PVT I | LTD |
| UNDER SECTION | : 7 RULE 4 | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | |
| Mr. PUSHPA MENON ANANT MERATHIA | Cousel fer Coop. Dettor | Quarter |
| E OMPRAKASH Alb V.M. KARTHIC. | financial aredital | V-M-Balg |
| Shanharnarayanan, Se Jos Vivehmenon | EniorAdvent Intervenos | İ |
| | ORDED | |

UKDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to submit the final arguments. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

-sel-MEMBER (JUDICIAL)

ghk